

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.139/97

Tuesday, this the 28th day of January, 1997

C O R A M

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

....

K Gopakumar,
Temporary Group D,
Thycaud Post Office,
Muthalamukkuvila,
Puthenveedu,
Trivandrum--32.

....Applicant

By Advocate Shri MR Rajendran Nair.

vs

The Superintendent of Post Offices,
Trivandrum South Division,
Trivandrum--14.

....Respondent

By Shri Varghese P Thomas, Addl Central Govt Standing Counsel.

The application having been heard on 28th January, 1997,
the Tribunal on the same day delivered the following:

O R D E R

AV HARIDASAN, VICE CHAIRMAN

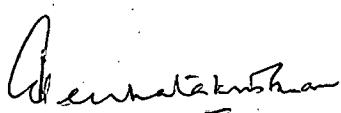
Applicant, who is working as a casual labourer under respondent Superintendent of Post Offices, Trivandrum South Division, prays for a declaration that he is entitled to be considered for regular appointment as Group D in the office of the respondent and for a direction to do so. Shri Varghese P Thomas, learned counsel for respondent submits that while filling up the post of Group D, if vacant, respondent will consider all those who are eligible for consideration in accordance with rules and the applicant, if he is also eligible in accordance with

contd.

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the provisions contained in A3, will also be considered. In the light of what is stated above, we dispose of the application with a direction to respondent to consider applicant also for appointment to a Group D post, if he is eligible in accordance with rules and instructions, especially the instructions contained in the order dated 17th May, 1989 (Annexure A3). No costs.

Dated the 28th January, 1997.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


AV HARIDASAN
VICE CHAIRMAN

ps28

LIST OF ANNEXURE

1. Annexure A3: True copy of the Letter No.65-24/88-SPB.1, dated 17.5.1989, issued by Government of India, Department of Posts.

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